

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**UNSTARRED QUESTION NO. 1488 TO BE ANSWERED ON: 28.07.2023**

**Provision of subsidised fertilizers to farmers**

**1488: SHRIMATI SUMALATHA AMBAREESH:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether any steps and measures have been taken by the Government to provide subsidised fertilizers to farmers in the country;
- (b) if so, the details thereof;
- (c) whether the Government has taken any initiatives to provide subsidised fertilizers to sugar cane farmers of Mandya district in Karnataka; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS  
**(SHRI BHAGWANTH KHUBA)**

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(a) & (b): Yes, Sir. The following steps are taken by the Government every season to meet the adequate and timely requirement of fertilizers in the country including the state of Karnataka:

- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers.
- ii. On the basis of requirement projected, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- iv. The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies.
- v. Regular Weekly Video Conference is conducted jointly by DA&FW and DoF with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.

vi. The gap between demand (requirement) and production of fertilizers is met through imports. The import for the season is also finalized well in advance to ensure timely availability.

(c) & (d): No, Sir. The mandate of Department of Fertilizers is to ensure comfortable availability of fertilizers at state level. However, it is the mandate of state governments to monitor inter-state transition and ensure comfortable availability of fertilizers at district level.

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